

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2058
ANSWERED ON:10.03.2010
LIBRARIES UNDER DELIVERY OF BOOKS AND NEWSPAPERS
MUTTEMWAR SHRI VILAS BABURAO

Will the Minister of CULTURE be pleased to state:

- (a) the details of the libraries notified by the Central Government to be eligible under the Delivery of Books and Newspapers (Public Libraries Act, 1954) to receive delivery of one complementary copy of the books etc. from the publishers;
- (b) whether the said statutory obligations on the part of the publishers is being complied with;
- (c) if not, whether it is proposed to amend the said Act enhancing the punishment or penalty with a view to achieve compliance by the publishers to fulfil the obligations stipulated in the Act; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE FOR PLANNING AND PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY)

(a) and (b) The following four Public Libraries have been notified by the Central Government to be eligible under the Delivery of Books and Newspapers (Public Library Act, 1954) to receive delivery of one complimentary copy of the books etc from the publishers.

- 1) National Library, Kolkata
- 2) Connemara Public Library Egmore, Chennai
- 3) Delhi Public Library, Delhi
- 4) State Central Library Town Hall, Mumbai

It has been noticed that the publishers do not strictly comply with the provisions of the Act.

(c) and (d) The Government intends to replace the Delivery of Books and Newspapers Act 1954, by a new legislation. It is not possible to indicate any time frame for enactment of the new legislation, at this stage.